

DIVISION BENCH  
COURT - II

**O-221**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/314(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>ND</sup> JULY 2024**

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS VASUNDHARA BEVERAGES PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

**Appearance (via video conferencing/physically)**

Mr. Raja Satyajit Banerjee, Adv. ] For the Registrar of Companies, West Bengal  
Ms. Krishnika Chatterjee, Adv. ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter for further consideration on **03.09.2024**.

**(Anamitra Pal)**  
Court Officer

**Ar.**